

**OFFICE OF THE DISTRICT & SESSIONS JUDGE,**  
**CHANDIGARH.**

**NOTICE**

It is hereby informed that the advocates who have not furnished the requisite documents in support of their applications for being empanelled as Legal Aid Counsel for District Courts, Chandigarh are now allowed to furnish the requisite documents by 11.03.2019 with this office. The Advocates, who want to be empanelled as Legal Aid Counsel for District Courts, Chandigarh can also submit their applications in this regard till 11.03.2019 to this office.

Sd/-  
District & Sessions Judge-cum-Chairman,  
District Legal Services Authority,  
U.T., Chandigarh.